

TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO. 5

**FINANCE DEPARTMENT
(Salaries)**

NOTIFICATION REGARDING THE APPOINTMENT OF THE “TAMIL NADU URBAN INFRASTRUCTURE FINANCIAL SERVICES LIMITED” AS CONSULTANT FOR THE “MINIATURE TAMIL NADU” PROJECT UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

(G.O.Ms.No.4, Finance (Salaries), 6th January 2009, Margazhi 22, Thiruvalluvar Aandu – 2039.)

No.II(2)/FIN/(c)/2009.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the The appointment of the “Tamil Nadu Urban Infrastructure Financial Services Limited” as consultant to render advice to the Tourism and Culture Department for the “Miniature Tamil Nadu” project till the completion of the works.

K. GNANADESIKAN,
Secretary to Government.